

MCRC-867-2014

IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

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BEFORE

HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE ON THE 16th OF SEPTEMBER, 2025

MISC. CRIMINAL CASE No. 867 of 2014

RASHID KHAN Versus SAYANA BANO

Appearance:

Shri Vijay Kumar Agrawal - Advocate for the respondent [R-1].

ORDER

Counsel for the respondent submits that this petition has rendered infructuous.

Accordingly, this petition is dismissed as having become infructuous.

(MILIND RAMESH PHADKE)
JUDGE

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